

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/202/2016
NAME OF THE PETITIONER(S) : Sreeram Sarath & another
NAME OF THE RESPONDENT(S) : M/s Phykon Solutions Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G.V. MOHAN KUMAR
K. Grawtham Kumar
Athiban Vijay A.K

Counsel for Respondents
Counsel for Petitioner
G.V. Mohan Kumar
Athiban Vijay A.K

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to seek instructions from the client in relation to the valuation report. Time is extended at request. Put up on 23.01.2018.

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY)
Member (Technical) Member(Judicial)

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